

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 86/2020	Gujarat Urja Vikas Nigam Limited VS Aryan Coal Beneficiation Pvt. Ltd. & Ors.	33/2020 Dated 20/01/2020	03/03/2020		05/03/2020 Court - 1
2	IA 124/2020 in DFR No. 34/2020 (IA 124/2020 - For condonation of delay in filing the Appeal)	Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. VS Adani Power (Mundra) Limited & Anr.	34/2020 Dated 21/01/2020	03/03/2020		05/03/2020 Court - 2
3	IA 240/2020 in DFR No. 65/2020 (IA 240/2020 - For condonation of delay in filing the Appeal)	M/s Arkay Energy (Rameswarm) Ltd. VS Tamil Nadu Electricity Regulatory Commission & Ors.	65/2020 Dated 07/02/2020	03/03/2020		05/03/2020 Court - 2
4	IA 236/2020 in DFR No. 61/2020 (IA 236/2020 - For condonation of delay in filing the Appeal)	Ind Bharat Thermal Power Limited VS Tamil Nadu Electricity Regulatory Commission & Ors.	61/2020 Dated 07/02/2020	03/03/2020		05/03/2020 Court - 2

5	IA 239/2020 in DFR No. 64/2020 (IA 239/2020 - For condonation of delay in filing the Appeal)	Arkay Energy (Rameswarm) Limited VS Tamil Nadu Electricity Regulatory Commission & Ors.	64/2020 Dated 07/02/2020	02/03/2020		05/03/2020 Court - 2
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